

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONAL  
BENCH AT CHENNAI**

**(Under S. 18(1) r/w S. 14 of National Green Tribunal Act, 2010)**

**ORIGINAL APPLICATION No. 25 OF 2023**

**Between**

**P. Paari,**

**B-72, Tamilnadu Housing Board**

**Thendral Nagar**

**Thiruvaroor - 610001**

Mobile: - 6369728032

Mail Id: - paripanchanathan@gmail.com

...Applicant

**AND**

1. The Central Pollution Control Board,  
Rep. by its Chairman,  
PariveshBhawan, East Arjun Nagar,  
Delhi- 110 032.

Phone:- 011 43102030

Email:-[ccb.cpcb@nic.in](mailto:ccb.cpcb@nic.in)

& 5 Others

...Respondents

**INDEX**

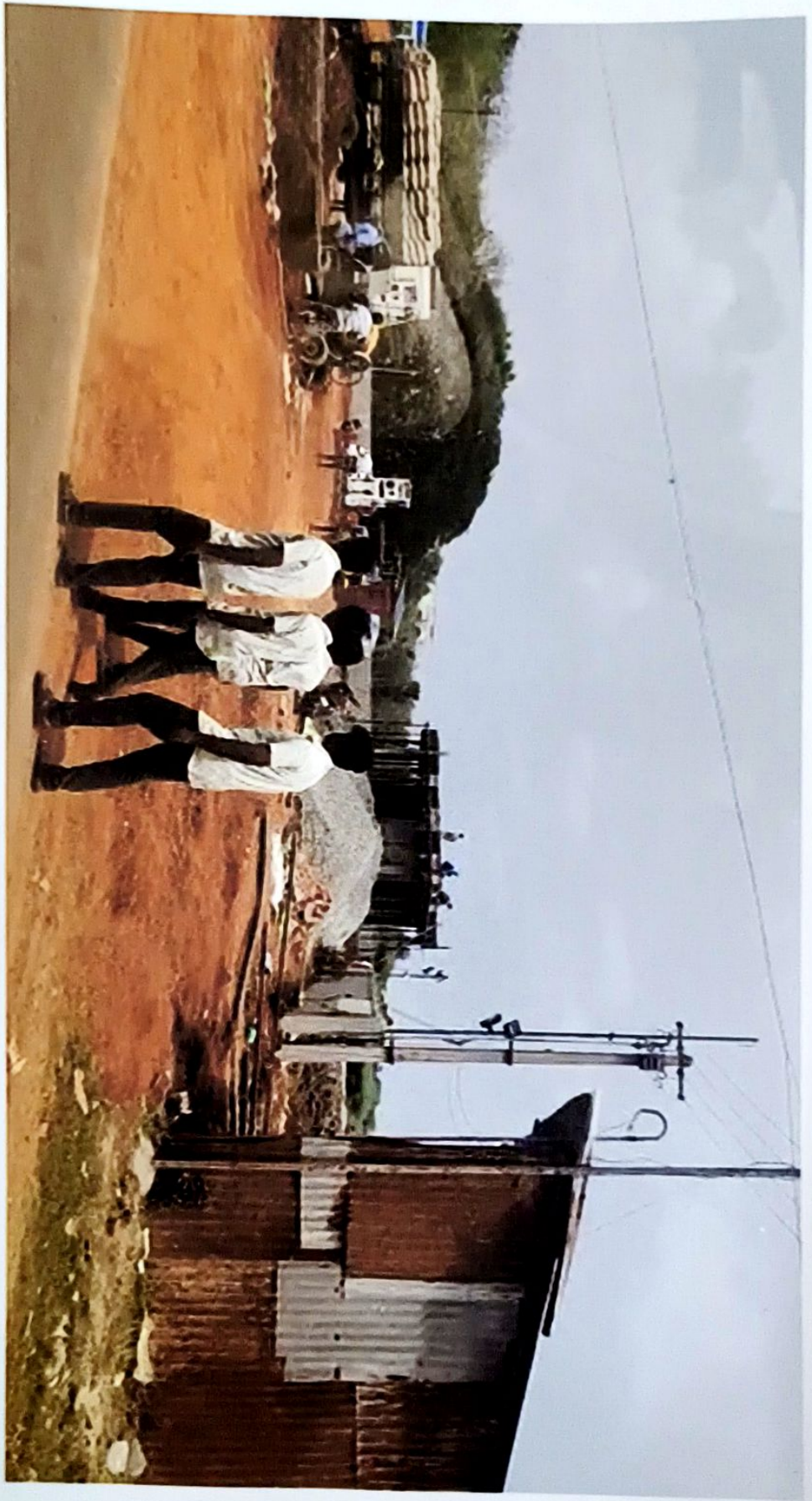
**FILE-III**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Pg. No.</b>
<b>1.</b>	<b>15.03.2023</b>	<b>Images of Sample Room Getting Constructed After the Issuance of Licence Dated 31.01.2023</b>	<b>1</b>
<b>2.</b>	<b>21.05.2023</b>	<b>Affidavit</b>	<b>8.</b>

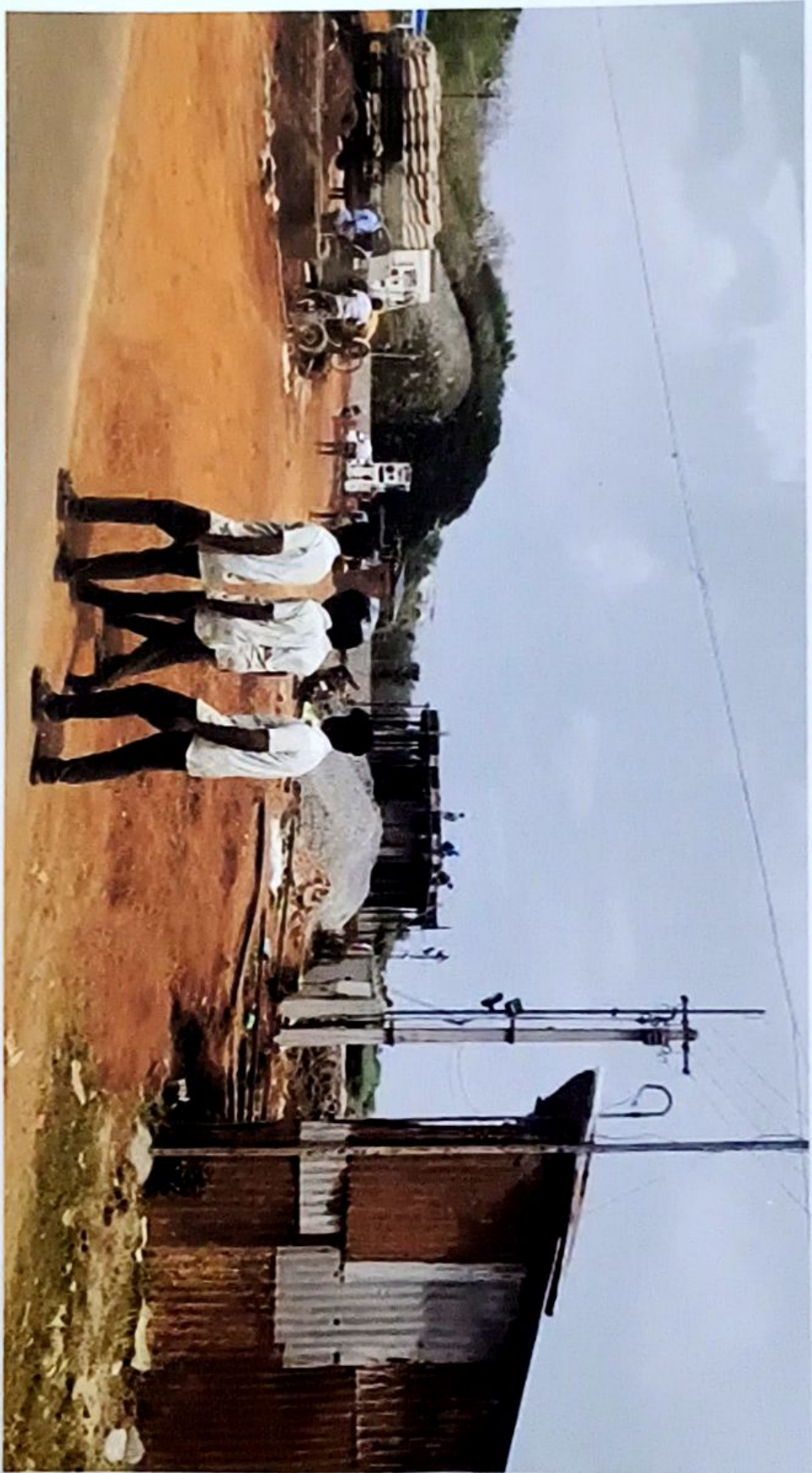
// Certified and Verified that the above enclosed documents are true  
copies of their respective originals//

Dated at Chennai on this the 21<sup>st</sup> Day of May, 2023

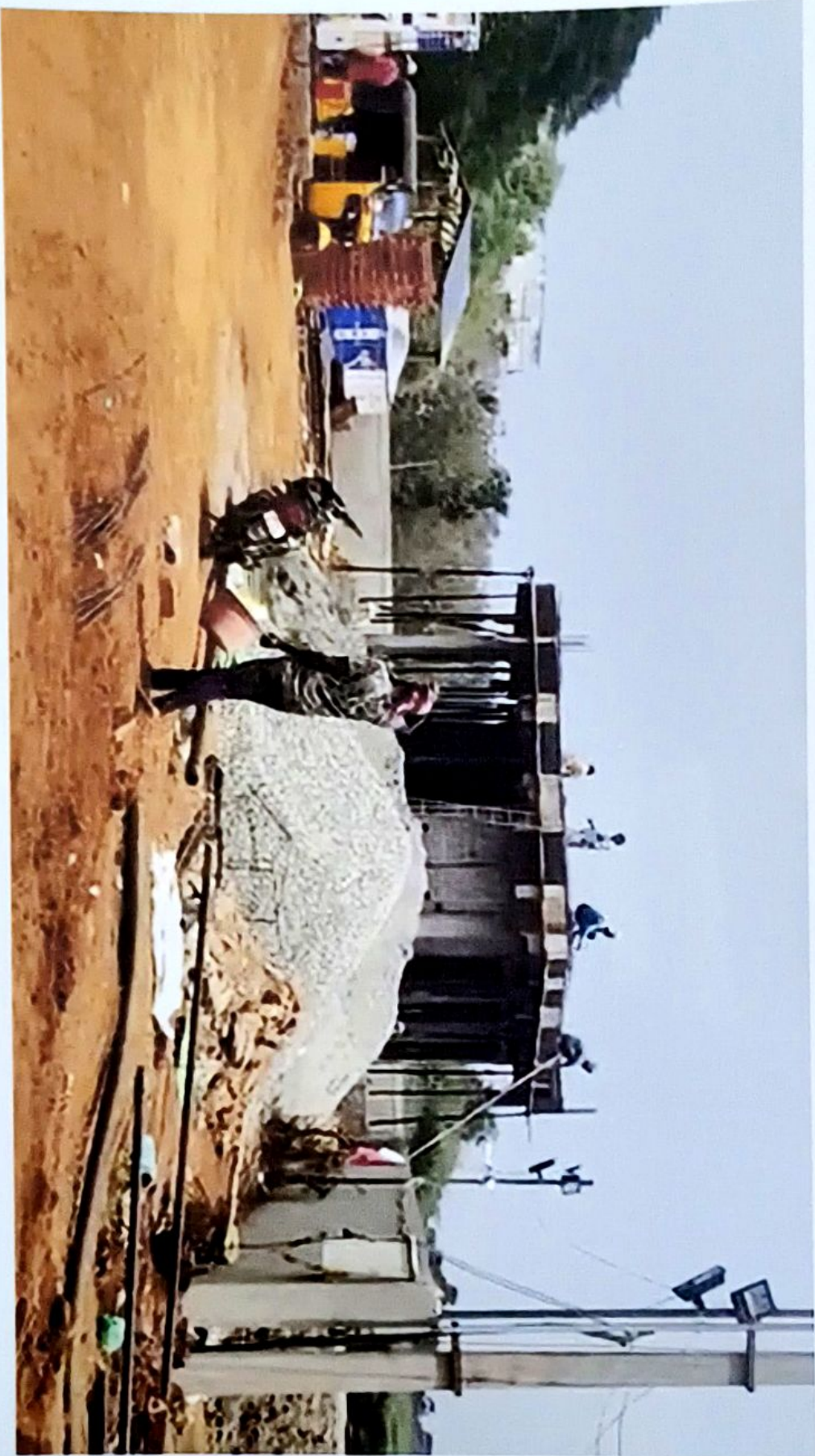
  
**COUNSEL FOR APPLICANT**



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மேலாண்மை

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மணி

என்பு

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98421 40002, 98421 40003

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# எதிர்க்கட்சிகள் இன்று ஆஸ்காசனை

F

The banner is divided into several sections. At the top, there are three movie posters. The first poster on the left is for the movie 'Kathayir' (கதையிடு) featuring a man and a woman. The middle poster is for 'Kudam' (குடம்) featuring a woman. The right poster is partially visible. Below the posters, there is a date and location: 'Trichy • Wednesday, 15-3-2023'. The main title of the festival is 'அதானி விவகாரத்திடு' (Adhanai Vivakaranthithu), written in large, bold Tamil characters. Below the title, there is a list of locations: 'Cheranal • Pudukkottai • Vellore'. At the bottom right, there is a portrait of a woman and the text 'www.d...' and 'கவர்க்கி... நடிக்க... மறுப்பா?' (Kavarkki... Nadikk... Mhuppa?).

Trichy • Wednesday, 15-3-2023

அதானி விவகாரத்திடு

Cheranal • Pudukkottai • Vellore

www.d...  
கவர்க்கி...  
நடிக்க...  
மறுப்பா?

8

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Mobile: - 6369728032  
Mail Id: - paripanchanathan@gmail.com**

...Applicant

**AND**

1. The Central Pollution Control Board,  
Rep. by its Chairman,  
PariveshBhawan, East Arjun Nagar,  
Delhi- 110 032.  
Phone:- 011 43102030  
Email:-[ccb.cpcb@nic.in](mailto:ccb.cpcb@nic.in)

2. The District Collector,  
District Collector Office  
Nagapattinam District,  
Nagapattinam - 611 003  
Phone:-+91-4365-252500  
Email:- [collrngp@nic.in](mailto:collrngp@nic.in)

3. The District Revenue Officer,  
District Collector Office  
Nagapattinam District,  
Nagapattinam - 611 003  
Phone:-+91-4365-252500  
Email:- [dro.tnngp@nic.in](mailto:dro.tnngp@nic.in)

4. The District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
Nagapattinam - 611 001  
Phone:-04365 - 221832  
Email:-[aetnpcbngai@yahoo.co.in](mailto:aetnpcbngai@yahoo.co.in)

5. M/s. Bharat Petroleum Corporation Ltd., (Southern Region)  
Rep., by its State Head/Co-ordinator (TN&P;),  
No.1, Ranganathan Gardens,  
11th Main Road,  
Anna Nagar, Chennai - 600 040.  
Phone:- 044-26142343  
Email:- kuldeephandique@bharatpetroleum.in.

6. The Joint Chief Controller of Explosives,  
A and D – Wing Block -1-8, Second Floor,  
ShastriBhavan,  
No.26 Haddows Road,  
Nungambakkam, Chennai – 600 006.  
Phone:- 044 - 28281023  
Email:- [jtccechennai@explosives.gov.in](mailto:jtccechennai@explosives.gov.in).

...Respondents

### **AFFIDAVIT FILED BY THE APPLICANT**

I P. Paari, residing at B-72, Tamilnadu Housing Board, Thendral Nagar, Thiruvavoor – 610001, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Applicant herein and as such I am well acquainted with the facts and circumstances of the case.
2. I submit that the license for establishing retail fuel outlet by the 5<sup>th</sup> Respondent at S. No. 31/2A, Kangalancheri Village, Nagapattinam District has been issued by the 6<sup>th</sup> Respondent on **31.01.2023** which has also been enclosed in File-II of the Typed Set of Papers. It is submitted that in the conditions to be complied for issuance of license, it has been clearly stated that the 5<sup>th</sup> Respondent has to provide a sample room and incorporate the images of the same for final approval of the Application to grant license for establishment of retail fuel outlet.
3. I submit that at the time of granting license, the 5<sup>th</sup> Respondent did not comply with the conditions and the 6<sup>th</sup> Respondent failed to verify the same and had granted license on **31.03.2023**. It is submitted that I had visited the site on **15.03.2023** personally and I was shocked to not that the sample room was still under construction i.e., even after 1.5 months from the date granting licence, the sample room was still not ready and the images of the unconstructed sample room as on **15.03.2023** has been




enclosed along with this Affidavit for this Hon'ble Tribunal's convenience.

4. I also submit that the hard copy of the video of the same has been submitted before this Hon'ble Tribunal in a pendrive.

In the above circumstances, it is most humbly prayed that this Hon'ble Tribunal may accept the above images and the video as a proof of non-compliance of the conditions prescribed for obtaining license for establishment of Retail Fuel Outlet by the 5<sup>th</sup> Respondent and it is also prayed that the license may be cancelled and thus forbearing the 5<sup>th</sup> Respondent from establishing a Fuel Station at S. No. 31/2A, Kangalancheri Village, Nagapattinam District, which is in violation of existing laws and pass any such further orders that this Hon'ble Tribunal may deem fit and proper and thus render justice.

Solemnly affirmed at Chennai,  
this the 2<sup>nd</sup> day of May, 2023  
and signed his name in my  
presence.

  
BEFORE ME,  
Mr. Nathan  
102/10  
No. 102/10  
Kangalancheri  
Village  
Nagapattinam  
District  
Chennai  
ADVOCATE, CHENNAI

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AT CHENNAI**

**(Under S. 18(1) r/w S. 14 of National Green Tribunal Act, 2010)**

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P. Paari,  
(Applicant)

Vs.

The Central Pollution Control Board  
& Ors (Respondents)

**INDEX**

**FILE - III**

M/s. M. Sriram  
Ramesh Venkatachalapathy  
Sri Hari.R  
Sriram.T

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**COUNSELS FOR APPLICANT**  
rameshv23@gmail.com  
9962132902/9840026172